

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-48/2022/11262/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kalyanjit Saikia,
Member, MACT, Nagaon.

Dated Guwahati, the ¹⁶25 November, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/4212 Dated 21.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 22.11.2024 till the evening of 24.11.2024.** The District & Sessions Judge, Nagaon, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2022/11262-11264 /A, dated ,25-11-24
Copy to:

1. The District & Sessions Judge, Nagaon.
2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Pris